

Developing Countries (RIS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L. T. 1449/18/24]

MESSAGE FROM LOK SABHA

MR. CHAIRMAN: Message from the Lok Sabha. Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 11th December, 2024, passed the Railways (Amendment) Bill, 2024.

I lay a copy of the said Bill on the Table.

REPORTS OF THE COMMITTEE ON PUBLIC ACCOUNTS

SHRI SHAKTISINH GOHIL (Gujarat): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Accounts (2024-25):-

- (i) Second Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Eightieth Report (Seventeenth Lok Sabha) on “Loss of Revenue due to Irregular Tax Exemption - South Asian University”;
- (ii) Third Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Eighty-first Report (Seventeenth Lok Sabha) on “Procurement of X-Engines”; and
- (iii) Fourth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Ninetieth Report (Seventeenth Lok Sabha) on “Avoidable Expenditure on Procurement of Channel Air Boxes: Banaras Locomotive Works”.
